

3.11.92 Hon. Mr. Maharsi Din, J.M.

(2) (2)

None appeared on behalf of the applicant. The case is from Sine-die list and has come for the first time today. Adjourned and list this case on 12.11.92 for admission. Counsel for the applicant be informed accordingly.

J.M.

12-11-92

Hon. Mr. Maharsi Din, J.M.

None appeared on behalf of the applicant despite notice sent through regd post to the Counsel for the applicant. The C.A. is dismissed in default.

(C.W.)

J.M.